

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/83(KB)2023
IA(I.B.C)/572(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

| | |
|------------------|--|
| IN THE MATTER OF | FAITH MERCANTILE PRIVATE LIMITED VS RAJA UDYOG PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance(via video conference/physically)

ORDER

1. None appears for the applicant.
2. Therefore, the matter is adjourned to **11.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**